

Go Airlines (India) Limited: Government Dues Claims as on 31 January, 2024							
S.No.	Name	Nature of Dues	Claims Received (INR)	Claims Admitted (INR)	Claims Not Admitted (INR)	Claims Under Verification (INR)	Security Interest
1	Deputy Commissioner Of Customs, Trc. Import Commissionerate, Acc	Statutory Dues	4,30,844	-	-	4,30,844	NIL
2	Government Of India Ministry Of Finance Department Of Revenue	Statutory Dues	12,16,07,70,522	-	-	12,16,07,70,522	NIL
3	Income Tax Office (Mumbai)	Statutory Dues	1,89,17,50,591	-	-	1,89,17,50,591	NIL
4	Joint Commissioner Of State Taxes, Department Of Commercial Taxes, Government Of Bihar	Statutory Dues	3,04,96,386	-	-	3,04,96,386	NIL
5	M. Sannasi Assistant Commissioner (St) Nandambakkam Assessment Circle	Statutory Dues	38,47,060	-	-	38,47,060	NIL
6	On Behalf Of The Government Gujarat, B. S. Dave, State Tax Officer	Statutory Dues	20,79,944	-	-	20,79,944	NIL
7	The Deputy Commissioner, Cgst & Cx Ranchi South Division, Ranchi	Statutory Dues	2,91,08,719	-	-	2,91,08,719	NIL
8	The Government Of India, Through The Office Of The Assistant Commissioner, Gst & Central Excise, Bhuvaneshwar-I Division	Statutory Dues	18,59,426	-	-	18,59,426	NIL
	Total		14,12,03,43,492			14,12,03,43,492	

Notes:

1. The claims admitted, if any, are based upon verification of proof of claims and information available with the corporate debtor.
2. Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received.